THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati the 04th March, 2024

NO. HC.VII-133(Pt.-I)/2014/2045/A #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to attend the 3 (three) day "Orientation programme on New Criminal Laws", scheduled to be held from 06-03-2024 to 08-03-2024 at the Central Academy for Police Training (CAPT), Bhopal in place of Shri Kangkan Bharadwaj, Deputy Registrar (Recruitment-I), Gauhati High Court, Guwahati and Smti Khrievono Seletsu, Civil Judge (Jr. Divn.) / Judicial Magistrate, 1st Class, Dimapur, Nagaland who have been exempted from attending the aforesaid conference.

ASSAM			
SI. No.	Name & Designation of the nominated Officer	Contact No.	E-mail ID
1	Smti Drihata Kakati Sub-Divisional Judicial Magistrate (S), Cachar,Silchar	7576941244	drihata7@gmail.com
2	Shri Debasish Borah Sub-Divisional JudicialMagistrate (S), Baksa	9435355832	debasishborah@gmail.com

The programme schedule for the aforesaid orientation program is enclosed herewith.

Further, the aforesaid Officers are requested to submit a report after completion of the programme.

By Order, Sd/- S. Dhar

REGISTRAR (JUDICIAL)

NO. HC.VII-133(Pt.-I)/2014/2046-2066 /A

Dated: 04-03-2024

Copy forwarded for information & necessary action to:

- 1. The Director, Central Academy for Police Training, Bhopal.
- 2. The Hon'ble Director, National Judicial Academy, Suraj Nagar PO, Bhopal 462044, Madhya Pradesh.
- 3. The Assistant Director, Central Academy for Police Training (CAPT), Bhopal.

- 4. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
- 5. The Secretary to the Govt of Nagaland, Justice and Law Department, Kohima, Nagaland.
- 6. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

- 7. The Accountant General (A&E), Nagaland, Kohima, for information and necessary action.
- 8. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
- 9. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 10. The Registrar, Gauhati High Court, Kohima Bench, Kohima.

(He is requested to inform the concerned Judicial Officer about this notification accordingly)

11. The District and Sessions Judge, Baksa / Cachar, Silchar

(He is requested to inform the nominated Judicial Officers under his control to attend the training accordingly)

- 12. Shri Kangkan Bhardwaj, Deputy Registrar (Recruitment-I), Gauhati High Court, Guwahati.
- 13. Smti Khrievono Seletsu, Civil Judge (Jr. Divn.)/Judicial Magistrate, 1st Class, Dimapur
- 14. Smti Drihata Kakati, Sub-Divisional Judicial Magistrate (s) Cachar, Silchar
- 15. Shri Debasish Borah, Sub-Divisional Judicial Magistrate (s) Baksa

For any information and clarification, please contact Shri Amit Atut, Asstt. Director-9630089521; Shri Prakash Badolia, Asstt. Director – 7070358949 and CAPT Control Room-0755-2706000

16. The Joint Registrar (Judl./ PM&P), Gauhati High Court, Guwahati.

- 17. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
- 18. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati)..

- 19. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy
- 20. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
- 21. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

REGISTRAR (JUDICIAL)